

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1267
TO BE ANSWERED ON FEBRUARY 09, 2023**

HOUSING INTEREST SUBSIDY SCHEME

NO. 1267. SHRI DIBYENDU ADHIKARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that house sales in the country's eight major residential markets grew up by forty per cent during 2022 compared to the same period a year ago;**
- (b) if so, the details of the achievement of the Government under housing interest subsidy scheme-2022-23; and**
- (c) the achievement of the Government under PMAY-U towards implementing of estimated shortage of 63 million housing in the country?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a): 'Land' and 'Colonization' are State subjects. The information related to sale of houses is not maintained centrally by Ministry of Housing and Urban Affairs (MoHUA).**
- (b): Under Credit Linked Subsidy Scheme (CLSS) which is a sub-scheme of Pradhan Mantri Awas Yojana – Urban (PMAY-U), a total of 25.37 lakh beneficiaries have been sanctioned since inception which includes 4.63 lakh beneficiaries during FY 2022-23 (as on 23.01.2023). For these beneficiaries, a total Central assistance of ₹53,547.51 crore has been released since inception as interest subsidy which includes ₹5,500 crore during FY 2022-23.**
- (c): Under PMAY-U, as on 23.01.2023, a total of 122.69 lakh houses have been sanctioned and 107.55 lakh houses have been grounded for construction of which construction has been completed for 68.02 lakh houses.**
